

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-25/2003/10811 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pijush Pratim Bairagi,  
Special Judge, CBI, Assam,  
Addl. Court No. II,  
Chandmari, Guwahati-3.

Dated Guwahati the <sup>th</sup> 5 November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/616, dtd. 04.11.2024.  
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.11.2024, along with station leave permission from the morning of 08.11.2024 till the evening of 10.11.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, in his absence, the Special Judge, CBI, Addl. Court No. 3 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2003/10812-10814 /A, dated 5.11.2024**  
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**